

of initiatives. The framework of regulations for an insurer or an agent or an intermediary to protect the interests of prospects and policyholders are contained in the IRDA (Protection of Policyholders' Interests) Regulations, 2002. The Regulations contain procedure to be followed at the point of sale and proposal stage, disclosures to be made in life insurance and general insurance policy document, claim procedure in respect of life insurance and general insurance policy and policy servicing.

In addition to the above, the Authority has also notified IRDA (Advertisement and Disclosure) Regulations, 2000 and other guidelines relating to advertisements aimed at ensuring that any communication (including those on the internet) which directly or indirectly result in eventual sale or solicitation of policy should not be unfair or misleading but should contain fair information to the customers about the product on offer so that the customer can take an informed decision about choosing right insurance products.

Further, IRDAI has provided various channels for customers to raise their grievances against insurers. These include online grievance portal and a toll free grievance call centre. The complaints registered through these channels are taken up with insurers for appropriate resolution.

Collections through education cess

†2004. SHRI MAHENDRA SINGH MAHRA: Will the Minister of FINANCE be pleased to state:

- (a) the purpose for which education cess was introduced in the country and the date of its enforcement;
- (b) the amount collected through cess till date, year-wise details thereof;
- (c) the names of States to which amount collected through the cess was released along with the heads, the details thereof; and
- (d) whether the funds given to States are monitored, the ways of monitoring it and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) The purpose of introduction of education cess in the country was to fulfil the commitment of the Government to provide and finance universalized quality basic education and Secondary and Higher Secondary education. The Primary Education Cess was introduced in Financial Year 2004-05. Further the Secondary and Higher Secondary Education Cess was introduced in the Budget 2007-08.

(b) The details of amount collected through cess till date are:

† Original notice of the question was received in Hindi.

(₹ in crore)

Financial Year	Education Cess collected under Direct Taxes			Education Cess collected under Indirect Taxes		
	Primary Education Cess	Secondary & Higher Education Cess	Total	Primary Education Cess	Secondary & Higher Education Cess	Total
2004-05	1787.39	0	1787.39	2372.41	0	2372.41
2005-06	1490.07	0	1490.07	3828.55	0	3828.55
2006-07	4395.23	0	4395.23	4644.25	212.44	4856.69
2007-08	5977.86	2978.9	8956.76	5702.50	1709.32	7411.82
2008-09	6408.02	3197.32	9605.34	5270.68	2070.62	7341.30
2009-10	7067.72	3533.45	10601.17	4405.79	2057.76	6463.55
2010-11	8479.91	4238.51	12718.42	5860.72	2948.36	8809.08
2011-12	9648.86	4819.62	14468.48	7134.14	3208.54	10342.68
2012-13	10543.88	5267.99	15811.87	10272.62	4556.98	14829.60
2013-14	12041.74	6015.98	18057.72	10644.87	5199.78	15844.65
2014-15	13198.39	6594.74	19793.13	10891.28	5301.49	16192.77
2015-16*	9641.08	4868.27	14509.35	3814.93	1841.01	5655.94

*Up to January, 2016

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(c) The proceeds of Education Cess are credited to Prarambhik Shiksha Kosh (PSK) to be spent on Sarva Shiksha Abhiyan (SSA) and Mid Day Meal Scheme (MDMS) of Government. The funds allocated under PSK are used in the implementation of SSA and MDM Schemes of Department of School Education and Literacy. The details of receipts of PSK and expenditure incurred therefor from 2004-05 to 2014-2015 are given in the Statement (*See below*). Data is not being maintained State-wise and head-wise.

(d) State-wise data regarding utilization of PSK is not maintained. The release of funds to the States is monitored by taking into account the unspent balance, pace of expenditure, physical progress and submission of utilization certificates.

Statement

Details of Prarambhik Shiksha Kosh Fund and expenditure incurred therefor from 2004-05 to 2014-2015

(₹ in crores)

Year	Receipts/Collection of Primary Education Cess as per the figures obtained from the Deptt. Of Revenue	Expenditure from PSK Fund/TRF to PSK Fund	% of fund Utilised over collection of Primary Education Cess
	Amount	Amount	Percentage
2004-05	4159.80	0.00	0.00
2005-06	5318.62	0.00	0.00
2006-07	9039.48	0.00	0.00
2007-08	11680.36	9934.26	85.05
2008-09	11678.70	11691.81	100.11
2009-10	11473.51	13998.11	122.00
2010-11	14340.63	15804.99	110.21
2011-12	16783	18006.28	107.29
2012-13	20816.50	20137.47	96.74
2013-14	22686.61	19988.24	88.11
2014-15	24089.82	22323.19	92.67
	152067.03	131884.351	86.73